

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 935
TO BE ANSWERED ON 13TH DECEMBER, 2022

Deep Sea Fishing Scheme

935. SHRI MADDILA GURUMOORTHY:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) the details of the progress made under the Deep Sea Fishing Scheme which was launched to provide for 2,000 deep sea fishing boats in place of trawlers, while aiming to put an end to disputes arising between India and Sri Lanka;
- (b) whether the Government has undertaken any assessment regarding impact of this scheme, State-wise; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (c) : The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under the erstwhile Centrally Sponsored Scheme (CSS) on “Blue Revolution: Integrated Development and Management of Fisheries” that was implemented during the period from 2015-16 to 2019-20 had approved proposals of various Coastal State Governments/UT Administrations for acquisition of a total 918 Deep-Sea Fishing vessels for traditional fishermen at a total cost of Rs. 73,440 lakh and central assistance of Rs. 31209.51 lakh released to various States and UTs for this purpose. This includes a total of 750 deep sea fishing vessels approved for Tamil Nadu to replace trawlers operating in Palk Bay as to decongest Palk Bay and to enable these boats to go to deep sea.

Under the ongoing scheme Pradhan Mantri Matsya Sampada Yojana (PMMSY), support for acquisition of Deep-Sea Fishing vessels for traditional fishermen, to promote diversification of fishing efforts and Deep Sea fishing in Indian Exclusive Economic Zone (EEZ) has been continued. During the last two financial years (2020-21 and 2021-22) and current year (2022-23), the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has approved the proposals of various coastal States and UTs and sanctioned an amount of Rs.14332.00 lakh to coastal States/UTs for procurement of a total of 426 Deep Sea Fishing Vessels with total cost of Rs. 51120 lakh and Central share of Rs. 14332 lakh for this purpose under the PMMSY.

State-wise details of the deep sea fishing vessels approved under the above said scheme are furnished at Annexure. Since the scheme is still ongoing, as such no impact studies have been done.

Statement referred to in reply to Lok Sabha Unstarred question number 935 due for answer on 13.12.2022-State/UT wise details of the sanctioned Deep Sea Fishing Vessels under “Centrally Sponsored Scheme on Blue Revolution: Integrated Development and Management of Fisheries” during Financial year (FY) 2017-20 and under “Pradhan Mantri Matsya Sampada Yojana” during FY 2020-23

Sl. No.	State/ UT	Blue Revolution: Integrated Development and Management of Fisheries during FY 2017-20			Pradhan Mantri Matsya Sampada Yojana during FY 2020-23		
		Assistance for Deep Sea Fishing Boats (nos.)	Amount released by Department of Fisheries (In Lakh Rs.)	Total Project Cost (In Lakh Rs.)	Assistance for Deep Sea Fishing Boats (nos.)	Amount released by Department of Fisheries (In Lakh Rs.)	Total Project Cost (In Lakh Rs.)
1	Andaman and Nicobar Islands	02	32.95	160.00	5	264.00	600.00
2	Andhra Pradesh	12	233.28	960.00	50	1526.40	6000.00
3	Daman and Diu	05	144.00	400.00	-	-	-
4	Goa				20	720.00	2400.00
5	Gujarat	145	2610.88	11600.00	150	4770.40	18000.00
6	Karnataka	-	-	-	114	3542.40	13680.00
7	Kerala	-	-	-	10	288.00	1200.00
8	Lakshadweep	-	-	-	10	720.00	1200.00
9	Maharashtra	-	-	-	7	288.00	840.00
10	Odisha	04	38.40	320.00	5	172.80	600.00
11	Puducherry	-	-	-	5	312.00	600.00
12	Tamil Nadu	750	28150.00	60000.00	50	1728.00	6000.00
Total		918	31209.51	73440.00	426	14332.00	51120.00
